NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 120/17 in CP(IB) No.65/ BB/2017	-	For hearing	Rule-7 of IB	Eolane Electronics Bangalore Pvt. Ltd.

NO. & PHONE NUMBER REPRESENTATION TO WHOM **SIGNATURE**

GORURH VENEXTARAMAN MOBOLANE ELECTRONICA RIPORE ELECTRONICA BLED LTD

NAME (IN CAPITAL)

CORP-DEDROR

ABHIJIT ATUR 9663309317

SL.

Matter is listed today for hearing in I.A 160/17. R.P is present. He has filed objections. We have heard both on this Application. R.P informed the Tribunal that, he has already made publication for invitation of expression of interest it will be open till 24/11/2017. Therefore, I.A 160/17 is also listed & after 24/11/2017. Counsel for Worker Union for impleading as Applicant. List it on 4/12/2017.

Member (T)

Member (J)